

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 221 & 319 of 2013

Dated : 19th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 221 of 2013

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Suraj Singh for R-2
Mr. R.B. Sharma for R.7
Mr. Vaibhav Choudhary for R.6**

Appeal No. 319 of 2013

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. Pradeep Misra and
Mr. Suraj Singh for R-2
Mr. R.B. Sharma for R.7
Mr. Vaibhav Choudhary for R.6**

ORDER

We have heard the learned counsel for the Appellant for some time in respect of Issue Nos. A & B.

Post these matters for further hearing on **01.09.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**